

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2163
TO BE ANSWERED ON 18.12.2025**

INCENTIVES UNDER ELI SCHEME

2163. SHRI IRANNA KADADI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the objectives and expected employment generation targets under the Employment- Linked Incentive (ELI) scheme;**
- (b) whether sector-wise eligibility criteria have been notified, particularly for MSMEs and rural enterprises and if so, the details thereof;**
- (c) the basis for providing a four-year incentive duration for the manufacturing sector; and**
- (d) the framework adopted to identify and disburse ₹15, 000 as one-time subsidy to eligible employees across different regions of the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors including MSMEs and rural enterprises, with a particular focus on the manufacturing sector. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years.

Comprehensive Scheme Guidelines, outlining the eligibility criteria for incentives to both employees and employers including MSMEs and rural enterprises have been issued. The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country.

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The scheme has been formulated following extensive consultations with all relevant stakeholders, including labour intensive Ministries, Trade Unions, Industry Associations, and domain experts. It incentivizes establishments for 02 years for the creation of additional employment. For the establishments engaged in the manufacturing sector, the incentives will be provided for 04 years.

First-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument / saving account for a specified period.
